

16

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

10.5.2011

OA 166/2009

Mr.P.N.Jatti, counsel for applicant.
Ms.Shabina Bano, proxy counsel for
Mr.V.S.Gurjar, counsel for respondents.

Learned counsel for the applicant submits that the relief claimed by the applicant in this OA has been granted by the respondents and as such the present OA has become infructuous.

In view of submission made by learned counsel for the applicant, the present OA stands dismissed as having become infructuous.

Anil Kumar
(Anil Kumar)

Member (A)

J.S.Rathore
(Justice K.S.Rathore)

Member (J)

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2